

ITEM NO.12

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 923/2024

ARVIND KEJRIWAL

Appellant(s)

VERSUS

STATE OF U.P & ANR.

Respondent(s)

(IA No.28393/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.28394/2023-EXEMPTION FROM FILING O.T.)

Date : 19-03-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vivek Jain, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr. Dhawal Unniyal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both respondents have filed counter affidavit.

Appellant has filed rejoinder affidavit.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar